

The setting up of the proposed radio station at Hamirpur has been delayed due to non availability of land. The State Government has now promised to hand over the site at an early date. The construction of the building is likely to start after one year of the handing over of the site. Subject to early handing over of the site to AIR, the proposed radio station at Hamirpur is expected to be ready in 1991.

Loss in production of vegetables and fruits due to drought

2452. SHRI CHINTAMANI JENA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether due to drought the production of vegetables and fruits has been affected;

(b) if so, the details thereof; and

(c) what are the details of the effect on the export of agricultural products during the current year so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND CO-OPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b). Due to drought the production of some of the vegetables and fruits has come down. Production estimates of such of the vegetables and fruits which are forecast crops, are not yet due to from the States.

(c) It is early to estimate the effect of drought on the export of agricultural products during the current financial year.

Lease hold system of the DDA

2453. DR. B.L. SHAILESH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether at present there is a widespread practice of sale/purchase of DDA properties under power of attorney, whereby the sellers/buyers avoid both the 50 percent of the profit due to the D.D.A.

and the 8 per cent transfer of property tax due to the Delhi Administration; and

(b) if so, the steps Government propose to take to stop this practice resulting in loss to the public exchequer?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): (a) There have been cases of underhand sale/transfer of DDA properties on the basis of Power of Attorney. Such transactions are neither reported to Government nor to DDA but whenever such transactions come to the notice, action is taken as per terms and conditions of the lease.

(b) In order to curb such illegal transactions and protect the general public, Government is considering the amendment of the Lands (Restrictions on Transfer) Act, 1972.

Implementation of Rural Development Programmes

2454. SHRI H.N. NANJE GOWDA:
SHRI S.M. GURADDI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the various programmes intended to help the weaker sections in rural areas have not been implemented satisfactorily;

(b) whether the evaluation of the work done from January to March this year has shown that the programmes under the Integrated Rural Development Programme has helped only 30 per cent of the beneficiary families to cross the poverty line; and

(c) the achievements made under the IRDP programmes from April onwards this year?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): (a) The major programmes which are intended to help the weaker sections in rural areas under the